

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 165**  
**(IB)-603(PB)/2019**

**IN THE MATTER OF:**

Mrs. Bhupinder Kaur	....	Applicant/petitioner
v.		
M/s. Piyush Colonisers Ltd. & Ors.	....	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 21.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT**

For the petitioner:	Mr. Piyush Singh & Mr. Aditya Parolia, Advs.
For the respondent:	Mr. Kunal Kher & Ms. Diksha, Advs.

**ORDER**

List with pronouncement of order of CP. No. (IB)-449(PB)/2019.

21.08.2019  
Ritu Sharma